

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/ (IB)/2017  
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC  
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SURAJ C Counsel for Applicant	Applicant	
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**ORDER**

Counsel for the petitioner present. No representation on behalf of the Respondent.  
Counsel for the Petitioner is directed to inform the next date of hearing by sending communication to the Counsel for the Respondents. Put up on **20.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)